

under sub-section (1) of section 19 of the Coir Industry Act, 1953:-

(i) Half-yearly Report for the period from 1st April, 1979 to 30th September, 1979 on the activities of the Coir Board and the working of the Coir Industry Act, 1953.

(ii) Annual Report for the year 1979-80 on the activities of the Coir Board and the working of the Coir Industry Act, 1953.

(4) A statement (Hindi % version) regarding Review by Government on the working of the Coir Board for the year 1979-80. [Placed in Library. See No. LT-8183/81].

(Interruptions)

MR. SPEAKER: That is not the criterion for calling you.

PROF. MADHU DANDAVATE (Rajapur): The Supreme Court has given the judgement and rejected their review petition. It is an obligation on the part of the LIC to pay bonus. They have already failed. The Supreme Court has dismissed their review petition. It is a major failure on the part of the Government.

MR. SPEAKER: No. It is with the Government.

SHRI NIREN GHOSH (Dum Dum) Thousands and thousands of kisans have been arrested. ....

MR. SPAKER: No.

(Interruptions)\*\*

MR. SPEAKER: Nothing is going on record without my permission.

आप क्या सुनाइयेगा ? सब की बात तो एक साथ मैं नहीं सुन सकता हूँ ।

(व्यवधान)

Review and Annual Report of National Thermal Power Corporation Ltd. New Delhi for 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table a copy each of the following Papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the National Thermal Power Corporation Limited, New Delhi, for the year 1979-80.

(2) Annual Report of the National Thermal Power Corporation Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2184/81]

Naval Ceremonial, conditions of service and Miscellaneous (Amdt.) Regulations, 1981, Detailed Demands for Grants, 1981-82 of Ministry of Defence and Defence Services Estimates, 1981-82.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table:

(1) A copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1981 (Hindi and English versions) published in Notification No. S.R.O. 50 in Gazette of India dated the 7th March, 1981, under section 185 of the Navy Act, 1957. [Placed in Library. See. No. LT-2185/81]

% English version was laid on the

Table on the March 1981.

\*\* Not recorded.

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Defence for 1981-82. [Placed in Library. See No. LT-2186/81]

(3) A copy of the Defence Services Estimates, 1981-82 (Hindi and English versions) [Placed in Library. See No. LT-2187/81]

Annual Report of Employees' PF Organisation, New Delhi for 1979-80 with statement for delay.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the document mentioned at (1) above. [Placed in Library. See No. LT-2188]

Union Public Service Commission (Members) Second Amendment Regulations, 1980. /

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy of the Union Public Service Commission (Members) Second Amendment Regulations, 1980 (Hindi and English versions) published in Notification No. GSR 977 in Gazette of India dated the 27th September, 1980, issued under article 318 of the Constitution. [Placed in Library. See No. LT-2189-81].

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS Nineteenth Report

SHRI G. LAKSHMANAN (Madras North): I beg to present the Nineteenth Report of the Committee of Private Members' Bills and Resolutions. Md

## ESTIMATES COMMITTEE

### Eight Report

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): I beg to present the Eighth Report (Hindi and English versions) of the Estimates Committee on Action Taken by Government on the recommendations contained in the Twenty-ninth Report of the Estimates Committee (Sixth Lok Sabha) on the Ministry of External Affairs—Working of Indian Diplomatic Missions.

12.03 hrs.

RE: MOTION FOR ADJOURNMENT ETC.

अध्यक्ष महोदय : नाट अलाउड, नाट अलाउड । अगर कोई बात अखबार में निकल आये तो उस से क्या हो जाता है ।

(व्यवधान)\*\*

(Interruptions)

MR. SPEAKER: Will you take your seat?

आपको एक दफा बता दिया है कि इससे कोई फायदा नहीं है । आप मेरी बात सुनिए । पहले आप बैठ जाइए, मेरी बात सुनिए, मैं खड़ा हूँ, आप बैठ जाइए ।

This is a bad sort of judgment on our part that we give adjournment motion and then we think we have got a right to speak. No, there is no question like this.